

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
STARRED QUESTION NO. 282
ANSWERED ON 15TH MARCH, 2018

ELECTRIC VEHICLE POLICY

*282. SHRI P. NAGARAJAN:
DR. C. GOPALAKRISHNAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether many car making companies in the country are against the electric vehicle policy of the Government;
- (b) if so, the details thereof;
- (c) the present status of the said policy;
- (d) whether the Government has dropped the idea of formulating the policy; and
- (e) if so, the details thereof and the reasons therefor?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

- (a) to (e) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA
STARRED QUESTION NO. 282 ANSWERED ON 15.03.2018 ASKED BY SHRI P.
NAGARAJAN AND DR. C. GOPALAKRISHNAN REGARDING **ELECTRIC VEHICLE
POLICY**

(a) and (b) No, Madam. Nothing in this regard has come to the notice of the Government of India.

(c) to (e) In accordance with the decision taken in the meeting of Committee of Secretaries(CoS) headed by Cabinet Secretary, held on 8th June, 2017, NITI Aayog has circulated a draft Cabinet Note for inter-ministerial consultation on developing a strategy to scale up transformative mobility for uptake of zero emission vehicles and ancillary technologies.
